[THE MINISTER OF STATE m THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

(b) Taken as a whole, the Government do not consider the speeches made at the Conference anti-Indian.]

## ALL INDIA EDUCATIONAL SERVICE

- 485. SHRI R. K. BHUWALKA: Will the Minister of EDUCATION be pleased to state:
- (a) the progress so far made in the constitution of the All India Educational Service; and
- (b) when the service would be constituted?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) (b) All the State Governments excepting Punjab, Madhya Pradesh, Rajasthan and Maharashtra have agreed in principle to participate in the proposed All India Educational Service. Further action to constitute the Service will be taken in the light of the final decision of the aforesaid State Governments.

## GOVERNMENT SERVANTS AND MRA MOVEMENT

f Shri Arjun Arora: 487. > Shri A. D. Mani:

I SHRI KRISHAN DUTT:

Will the Minister of HOME AFFAIRS be pleased to state:

- whether Government (a) have issued a directive that Government employees should not associate them selves with Moral Re-Armament Movement; and
  - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Government have issued no directive imposing a blanket ban on the association of Government servants with the Moral Re-Armament Movement except in their official

t[] English translation.

capacity. In their private capacity Government servants have only been asked to ensure that in their association with the activities of the Moral Rearmament Movement, they do nothing which may be construed as participation in political activities.

(b) These instructions are in accordance with the Government's general policy in such matters.

## SCHOOL FOR HIGHER LEARNING IN PAINTING AND SCULPTURE UNDER THE LALIT KALA AKADEMI

- 488. SHRI I. K. GUJRAL: Will the Minister of EDUCATION be pleased to state:
- (a) whether the Lalit Kala Akademi had, some years ago, prepared a scheme for setting up an institution of higher learning in Painting and Sculpture; and
- (b) if so the reasons why this scheme has not been finalised so far?

THE MINISTER FOR CULTURAL AFFAIRS IN THE MINISTRY OF EDU-CATION (SHRI R. M. HAJARNAWS): (a) Yes, Sir

(b) It was not possible to consider the Scheme so far for want of funds. The question will be taken up for consideration if funds are available in the Fourth Five-Year Plan.

## TRAINED GRADUATE TEACHERS IN DELHI SCHOOL TEACHING LOWER MATHEMATICS

489. SHRI G. K. KAPOOR: Will the Minister of EDUCATION be pleased to state the qualifications laid down for teachers teaching Lower Mathematics upto Class XI in Delhi schools with full reference to the rule in this be half and the dates from which those were applicable?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): The information is being collected from the Directorate of Education, Delhi, and will be laid on the Table of the Sabha as soon as possible.